

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2021/5896/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.P.Bairagi,
Special Judge,CBI,Assam
Addl. Court No.II,Guwahati.

Dated Guwahati the 15th of July, 2024.

Sub: Permission for availing casual leave.

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/401,dated 15.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for availing casual leave **on 15.07.2024 and 16.07.2024** has been granted. The Special Judge,CBI,Assam, Additional Court No.3 and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2021/5897-98/A, dated 15.07.2024

Copy to:

1. The Special Judge,CBI,Assam, Addl. Court No.3,Guwahati.
2. The Project Manager,Gauhati High Court.


JT. REGISTRAR (VIGILANCE)